

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION No. *268
TO BE ANSWERED ON 05.12.2016

CREDIT LINKED CAPITAL SUBSIDY SCHEME

*268. SHRI AJAY NISHAD:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is satisfied with the implementation of various schemes for the development of Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) whether the Credit Linked Capital Subsidy Scheme for Technology is being implemented by the Government for technology upgradation in MSMEs in the country and if so, the details thereof; and
- (c) the number of MSMEs covered under the scheme during the last three years and the current year in the country, State/ UT-wise including Bihar?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a)to(c): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO STARRED QUESTION No. *268 DUE FOR REPLY ON 05TH DECEMBER, 2016 REGARDING CREDIT LINKED CAPITAL SUBSIDY SCHEME

(a): Yes, Madam. The Ministry of Micro, Small and Medium Enterprises (MSME) has been satisfactorily implementing various schemes and programmes for promotion and development of MSMEs. The major schemes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme (CLCSS), National Manufacturing Competitiveness Programme, Micro and Small Enterprises - Cluster Development Programme, Marketing Development Assistance and International Cooperation Scheme etc. Further, several pro-MSME steps to facilitate ease of doing business have been initiated in recent years which include Udyog Aadhar Memorandum, Finance Facilitation Centre, MSME Databank and Raw Material Credit to Micro and Small Enterprises.

(b): The Ministry of Micro, Small and Medium Enterprises is implementing Credit Linked Capital Subsidy Scheme (CLCSS) for technology upgradation of Micro and Small Enterprises. The Scheme launched in October, 2000 was revised in 2005. The revised scheme facilitates technology upgradation of Micro and Small Enterprises (MSEs) by providing 15% capital subsidy (limited to maximum of Rs.15.00 lakhs) for purchase of plant & machinery. Maximum limit of eligible loan for calculation of subsidy under the scheme is Rs.100.00 lakhs.

(c): The State-wise details of number of MSEs benefitted under the Scheme during the last three years and in the current year (upto 31.10.2016) in the country including Bihar is at Annex-1.

Annex-1

Annex-I referred to in reply to part (c) of the Lok Sabha starred Question No. *268 for answer on 05.12.2016

State-wise details of MSEs benefitted under the CLCSS during the last three years and the current year

S. No.	State/UT	Number of MSEs benefitted			
		2013-14	2014-15	2015-16	2016-17 (upto 31.10.2016)
1	Andhra Pradesh	203	129	38	28
2	Andman & Nicobar	0	0	0	0
3	Arunanchal Pradesh	0	0	0	0
4	Assam	1	0	4	0
5	Bihar	3	0	4	1
6	Chandigarh	50	22	14	4
7	Chhattisgarh	38	59	38	7
8	Dadra & Nagar Haveli	4	24	8	14
9	Daman & Diu	20	25	22	15
10	Goa	3	6	2	3
11	Gujarat	2154	3060	2046	1617
12	Haryana	325	512	314	161
13	Himachal Pradesh	3	8	2	3
14	J&K	0	0	0	0
15	Jharkhand	20	15	16	5
16	Karnataka	438	491	318	147
17	Kerala	31	33	20	10
18	Lakshdweep	0	0	0	0
19	Madhya Pradesh	67	42	31	13
20	Maharashtra	1112	1201	976	616
21	Manipur	0	0	0	0
22	Meghalaya	0	0	0	0
23	Mizoram	0	0	0	0
24	Nagaland	0	0	0	0
25	Delhi	65	47	22	8
26	Odisha	22	19	7	2
27	Pudduchery	2	3	0	1
28	Punjab	582	561	447	303
29	Rajasthan	452	362	240	129
30	Sikkim	0	0	0	0
31	Tamilnadu	561	377	228	137
32	Tripura	0	1	0	0
33	Uttar Pradesh	97	174	129	90
34	Uttarakhand	5	17	14	6
35	West Bengal	21	27	27	14
36	Telangana	0	31	80	57
	Total	6279	7246	5047	3391